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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 24/NCLT/AHM/2017
With Gujarat High Court CA no. 539 of 2016**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017**

Name of the Company: MR Organosys Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	V A I B H A V I P A R I K H	A D V O C A T E	P E T I T I O N E R	
2.				

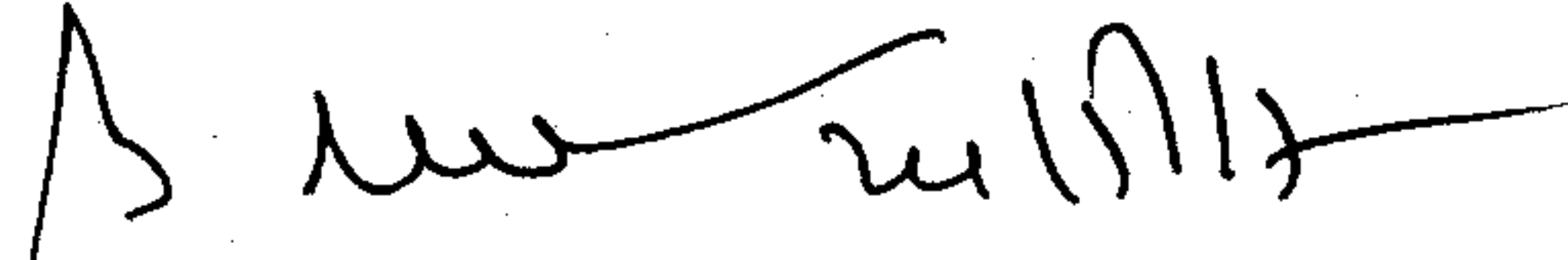
ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Affidavit of undertaking filed by petitioner Company in respect of disputed tax liability pending before Tax Authority.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of May, 2017.